

DIVISION BENCH

ITEM NO.135

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.08/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AMAN MATHUR (QTHINK POWER AND ENERGY PRIVATE LIMITED) V/S ROC, KANPUR.
UNDER SECTION	252 (3) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Petitioner*
Sh. Krishna Dev Vyas, Adv. : *For the RoC*
Sh. Ankur Srivastava Proxy for : *For the I.T. Dept.*
Sh. Gaurav Mahajan, Sr. S.C.

ORDER

- 1.** There is no representation today on behalf of the Petitioner.
- 2.** Ld. Counsel, Sh. Krishna Dev Vyas representing the ROC seeks and is granted two weeks time to file the report with advance copy to be supplied to the other side. Rejoinder, if any required, be filed by the Petitioner before the next date of hearing.
- 3.** Since, there is no representation today on behalf of the Petitioner, in the interest of justice, the matter is adjourned for further hearing on 22nd August, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

4th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*